

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 44/TT/2017

Date: 17.7.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject :- Determination of transmission tariff for 9 Nos. of assets under Eastern Region Strengthening Scheme-V in Eastern Region under 2014 Tariff Regulations.

Sir,

With reference to your letter dated 6.7.2017 pursuant to order dated 15.6.2017 in Petition No. 44/TT/2017, I am directed to intimate that your request for extension up to 28.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)